

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2013

Dated : 11th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Arun Kumar Datta ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Arun Kumar Datta

Counsel for the Respondent(s) : Mr. Pradeep Misra,
Mr. Suraj Singh &
Mr. Manoj Sharma for R-1.
Mr. Vishal Anand &
Mr. Gaurav Dudeja for R-2

ORDER

Heard learned counsel for the State Commission.

Post the matter for further hearing on **28th August, 2014.**

In the meantime, the respondents are directed to file their respective written submissions after serving copy thereof on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**